Schemes for agricultural labourers

†1819. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the names of Centrally sponsored schemes in vogue for providing assistance to agricultural labourers in case of accidents in various parts of the country particularly in Madhya Pradesh along with the details thereof; and

(b) the number of cases wherein grants have been provided so far under the above said schemes along with the State-wise details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) The Aam Admi Bima Yojana (AABY) was launched on 02.10.2007 with a view to providing insurance cover to the head of family or one earning member of rural landless households. The member should be aged between 18 years and 59 years. Under the scheme, the head of the family or an earning member of the family is eligible to receive the benefits of Rs. 30,000/- in case of natural death, Rs.75,000/- accidental death, Rs.75000/- for total permanent disability (loss of two eyes or two limbs or loss of one eye or one limb in accident) and Rs. 37,500/- for partial permanent disability (loss of one eye and one limb in accident). The premium under the scheme is Rs. 200/- per member per annum equally shared in the ratio of 50 : 50 between Central Government and respective State Government/ Union Territory. AABY also includes Shiksha Sahyog Yojana (SSY), a free add-on benefit of scholarship of Rs. 100 per month up to a maximum of two Children of the beneficiaries studying between class IX and XII. A Statement showing State-wise number of lives covered, including Madhya Pradesh, under Aam Admi Bima Yojana is given in the statement.

Statement

State-wise coverage under Aam Bima Yojana as on 31.07.2011

SI.No.	State/ Union Territory	Lives Covered
1	2	3
1.	Himachal Pradesh	5,000
2.	Andhra Pradesh	72,92,606
3.	Maharashtra	16,21,671
4.	Gujarat	8,60,053

1	2	3
5.	Chandigarh	1,297
6.	Jammu & Kashmir	91,740
7.	Madhya Pradesh	13,98,376
8-	Bihar	19,21,604
9.	Jharkhand	53,231
10.	Karnataka	7,45,843
11.	Kerala	3,93,160
12.	Uttar Pradesh	22,34,849
13.	Chhattisgarh	3,34,696
14	West Bengal	6,62,987
15	Puducherry	1,48,452
16	Punjab	19,013
17	Assam	46,904
	Total	1,78,31,482

Non-submission of PF returns by companies

1820. SHRI K.E. ISMAIL:

SHRIM.P. ACHUTHAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the management of various companies are not submitting their of returns in time though it is mandatory by law;

(b) if so, the State-wise details thereof with list of companies that are keeping pending the submission of PF returns;

(c) whether it is also a fact that due to this non-submission, the workers become the victims as they do not receive the receipt for their contributions from Employees Provident Fund Organisation (EPFO);

- (d) if so, the details thereof; and
- (e) the details of Government action against the erring companies regarding these delays?